

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**REVISED CAUSE LIST OF A BENCH FOR 28-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SUDHIR KUMAR, JUDICIAL MEMBER
AND HON'BLE MANISH AGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3008/DEL/2024	2017-18	[D] ADDON REALTY PRIVATE LIMITED ((E FILED APPEAL))	
2	ITA 8905/DEL/2025	2023-2024	[A] DEEPAK GUPTA	
3	ITA 8906/DEL/2025	2020-21	[A] DEEPAK KUMAR	
4	ITA 8907/DEL/2025	2021-22	[A] DEEPAK KUMAR	
5	ITA 8908/DEL/2025	2022-23	[A] DEEPAK KUMAR	
6	ITA 8940/DEL/2025	2021-22	[A] PAWAN KUMAR JAIN	
7	ITA 675/DEL/2026	2017-18	[A] PURSHOTAM ANAND	
8	ITA 677/DEL/2026	2012-13	[A] PRITAM SINGH	
9	ITA 678/DEL/2026	2020-21	[A] RAJESH KUMAR	
10	ITA 680/DEL/2026	2017-18	[A] GYANVEER SINGH	
11	ITA 681/DEL/2026	2020-21	[A] MEDWAY EDUCATIONAL CONSULTANT PRIVATE LIMITED	
12	ITA 682/DEL/2026	2016-17	[A] BEST AGROLIFE LIMITED	
13	ITA 683/DEL/2026	2017-18	[A] BEST AGROLIFE LIMITED	
14	ITA 685/DEL/2026	2017-18	[A] M.K. CONSTRUCTIONS	
15	ITA 676/DEL/2026	2022-23	[A] MOTLEY LOGISTICS PRIVATE LIMITED	
16	ITA 5328/DEL/2024	2016-17	[D] TIMES CONTENT LIMITED (NOW KNOWN AS TIMES INTERNET LIMITED) (E FILE)	
17	ITA 5331/DEL/2024	2017-18	[D] TIMES CONTENT LIMITED (NOW KNOWN AS TIMES INTERNET LIMITED) (E FILE)	
18	ITA 5333/DEL/2024	2018-19	[D] TIMES CONTENT LIMITED(NOW KNOWN AS TIMES INTERNET LIMITED) (E FILE)	
19	ITA 565/DEL/2026	2015-156	[A] SHRI BALAJI INFRADEVELOPERS PVT. LTD.	
20	ITA 597/DEL/2026	2018-19	[A] FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA	
21	ITA 580/DEL/2026	2021-22	[A] LATE. SAMARJIT SINGH MALIK	
22	ITA 581/DEL/2026	2022-23	[A] LATE. SAMARJIT SINGH MALIK	
23	ITA 583/DEL/2026	2021-22	[A] SUMITRA MALIK	
24	ITA 584/DEL/2026	2022-23	[A] SUMITRA MALIK	

[Signature]
Assistant Registrar
27-Apr-2026